

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET. (C) No. 395-396/2020 in C.A. No. 11017-11018/2018

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATTANAİK & ORS.

Respondent(s)

(FOR ADMISSION and IA No.48372/2020-EXEMPTION FROM FILING O.T.)

WITH

WRIT PETITION (C) NO. 491 OF 2020

(FOR ADMISSION and IA No.49460/2020-EXEMPTION FROM FILING O.T. and
IA No.49459/2020-APPROPRIATE ORDERS/DIRECTIONS)

Date : 28-05-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Mohd. Nizam Pasha, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Samten Doma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList this Contempt Petition along with Contempt Petition (C)
Nos. 625-626 of 2019 on 03.06.2020.Liberty to serve the advance copy on the Standing Counsel for
U.P. Jal Nigam is granted.(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)